

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHENNAI BENCH**

CP/310/00106/2018 in OA/310/01863/2017

Dated Tuesday the 9th day of July Two Thousand Nineteen

**CORAM : HON'BLE MR. P. MADHAVAN, Member (J)
HON'BLE MR. T. JACOB, Member (A)**

M.Chelladurai,
S/o. S. Muthu,
No. 4/19, 5th Street,
East Banu Nagar,
Pudur, Ambattur,
Chennai 600053.

....Applicant/Applicant

By Advocate M/s. R. Malaichamy

Vs

1.Dr. S. Satheesh Reddy,
The Chairman/Director General (Secretary),
Defence Research and Development Organization,
DRDO Bhavan,
Rajaji Marg, New Delhi 110105.

2.Shri. Sanjay Mitra,
The Defence Secretary,
Ministry of Defence,
No. 101-A, South Block,
New Delhi 110011.

3.Shri. V. Balamurugan,
The Director,
Defence Research Development Organization (DRDO),
Combat Vehicle Research and Development Establishment (CVRDE),
Avadi, Chennai 600054.Respondents/Respondents

By Advocate Mr. K. Rajendran

ORAL ORDER

(Pronounced by Hon'ble Mr. P. Madhavan, Member(J))

When the matter is taken up for hearing, learned counsel for the CP respondents files the reply statement and submits that the order of this Tribunal has been complied with which is taken on record.

2. Learned counsel for the CP applicant also submits that the order of this Tribunal has been complied with and he is satisfied with the order.
3. In view of the above, CP is closed. Notices are discharged.

**(T.Jacob)
Member(A)**

**(P. Madhavan)
Member(J)**

09.07.2019

SKSI